

**LOK SABHA**  
**UNSTARRED QUESTION NO. †270**

To be answered on  
*Wednesday, February 3, 2021/Magha 14, 1942 (Saka)*

**QUESTION**  
**Irregularity in Funds to NER**

†270. SHRI RAMESH CHANDER KAUSHIK:  
SHRI DILIP SAIKIA:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the funds allocated to North Eastern States including Assam by the Government after year 2014 have been utilised;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaint regarding irregularities in this regard;
- (d) if so, the details thereof;
- (e) whether the Government has fixed any accountability in this connection; and
- (f) if so, the details thereof?

**ANSWER**

**The Minister of State (Independent Charge) of the Ministry of Development of North Eastern Region**  
**[Dr. Jitendra Singh]**

(a) and (b) During the period from F.Y. 2014-15 to 2020-21 (as on 31.12.2020) funds amounting to Rs.13199.36 crore were released by the Ministry of Development of North Eastern Region to North Eastern States including Assam, for projects sanctioned under various schemes of the Ministry. Utilization Certificates of Rs.12242.34 crore has been received from the State Governments during the period from F.Y.2014-15 to 2020-21(as on 31.12.2020).

(c) to (f) Under the schemes of the Ministry, since funds are transferred by the Ministry to the State Governments, who are responsible for implementing the projects and utilizing the funds, complaints received in respect of irregularities in utilization of funds are sent to the State Governments, who take appropriate action in the matter. Action taken on serious complaints, as well as irregularities pointed out by audit reports are followed up by the Ministry, and where ever required, State Government is asked to fix responsibility against the erring officer and take action as per the rules.

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